GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2110 TO BE ANSWERED ON 08.03.2018

ELECTRIC VEHICLE CHARGING STATIONS

2110. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to amend the Electricity Act, 2003 to expedite the process of setting up of Electric vehicle charging stations and if so, the details thereof;
- (b) whether any Committee has been constituted to look at the new policy; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

- (a): The Amendments to Electricity Act, 2003, are under process and necessary changes, if required, will be carried out to expedite the process for setting up of Electrical Vehicle Charging Stations.
- (b) & (c): Two committees have been constituted to look into the issues and draw a road-map for setting up of charging Infrastructure for Electric Vehicles:
 - 1. Committee on Technical Aspects under the Chairmanship of Member (Planning), Central Electricity Authority (CEA).
 - 2. Committee on Policy/Regulatory and Planning Aspects under the Chairmanship of Additional Secretary, Ministry of Power.
